

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 785
(To be answered on the 7th February 2019)**

PERMISSION FOR OPERATION OF AIRBUS A380

785. SHRIMATI PRATYUSHA RAJESHWARI SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to grant permission to certain foreign airlines for operation of Airbus A380 in the country;
- (b) if so, the details thereof and the requests received from foreign airlines in this regard along with the action taken thereon;
- (c) whether the Government has conducted any traffic and fare impact study for this aircraft;
- (d) if so, the details and the findings thereof; and
- (e) the names of airports in the country which are capable of handling this aircraft?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e): The Government has decided to allow operations of A-380 to and from four Indian Airports viz. Delhi International Airport Ltd., Mumbai International Airport Ltd., Hyderabad International Airport Ltd. and Bengaluru International airport Ltd. subject to the condition that these airports are equipped to handle A-380 operations. The operations of A-380 by foreign airlines is also allowed subject to the availability of overall traffic entitlements within bilateral Air Services Agreement. In Winter Schedule 2018-19, the designated carriers of Singapore, Germany, UAE(Dubai) have been granted permission to operate with A-380 aircraft to/from Delhi and/or Mumbai. The decision of allowing A-380 operations was taken after examining its impact on fare etc. At present airports of Delhi, Mumbai and Hyderabad are equipped to handle A-380 operations.
